

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4047

ANSWERED ON:25.08.2004

ISSUING FAKE CERTIFICATES BY MENTAL HEALTH INSTITUTE

Chandel Shri Suresh;Pandey Dr. Laxminarayan;Shukla Smt. Karuna

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that a doctor of Agra Mental Health Institute and Hospital has been allegedly issuing fake certificates for a monetary consideration with regard to status of mental health of women thereby facilitating the grant of divorce to their husbands;
- (b) if so, the details thereof;
- (c) whether any action has been taken by the Government against the doctor and others in the matter of enforcement of the Mental Health Act and failure to protect the human rights of perfectly normal women;
- (d) if so, the details thereof;
- (e) whether the National Commission for Women have investigated the case and made any recommendations; and
- (f) if so, the action taken by the Government to implement the said recommendations?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (d): The Institute of Mental Health and Hospital, Agra has informed that, taking cognizance of media report, the State Government of Uttar Pradesh placed a medical officer under suspension and an enquiry by Additional Director of Medical Health, Agra Division has been ordered. The Medical Officer was later shifted from the Institute. An FIR was lodged against him and he is presently under Judicial Custody.

(e) and (f): National Commission for Women have informed that a team of the Commission investigated the matter and submitted its recommendations to the Commission.